

1985-86 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-4122/87]

- (16) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Management, Ahmedabad, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-4123/87]

- (17) A copy of Corrigendum (Hindi and English versions) to the *National Policy on Education, 1986—Programme of Action.

[Placed in Library. See No. LT-4124/87]

Annual Report of and Review on National Institute of Public Cooperation and Child Development, New Delhi for 1985-86 and a statement *re* delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of

Public Cooperation and Child Development, New Delhi, for the year 1985-86.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4125/87]

12 11 hrs.

COMMITTEE ON PETITIONS

Third Report

[English]

SHRI SURENDRA PAL SINGH (Bulandshahr) : I beg to present the Third Report (Hindi and English versions) of the Committee on Petitions.

MR. SPEAKER : Matters under rule 377.

Shri Prabhat Kumar Mishra.

(Interruptions)

MR. SPEAKER : I cannot go on a statement like that. No arguments. Nothing of the sort. Only Dr. Prabhat Kumar Mishra goes on record.

(Interruptions)**

12.12 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Demand for adequate compensation to land owners whose lands have been acquired for setting up industries in Bilaspur district of M.P.

DR. PRABHAT KUMAR MISHRA

*The 'National Policy on Education, 1986—Programme of Action' was laid on the Table on 8th August, 1986.

**Not recorded.